

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO.
CA. NO. 16/243/12

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.03.2017**

NAME OF THE COMPANY: M/s. Jindal Arya Impex P Ltd.

SECTION OF THE COMPANIES ACT: 621A

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: None

ORDER

The filing of the GNL-1 vide SRN-B45143740 is under objection. None is present on behalf of the petitioner. Let the service report be awaited in addition to the fresh steps being taken by the Bench Officer. To come up on 10.04.2017.


(Ina Malhotra)
Member Judicial